



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.07.2026

### NOTICE

Please take notice that the following matter listed in the Court – II on 07.07.2026 was not taken up. The next date of hearing in the matter is **08.09.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 2 of 2024  <b>Part Heard</b>	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	Rajendra Barot	Ruby Singh Ahuja Varun Kumar Areez Gazdar- R1 Palash S. Singhai- R4&5

By order of Hon'ble Member (J)  
-Sd/-  
Registrar